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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 63/7/NCLT/AHM/2018



Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018**

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Doshion Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	PRASHANT PATEL	ADVOCATE	PETITIONER	
	CAS Per instruction of Mr. Ashish Doshi (PCS)			

ORDER

Advocate Mr. Prashant Patel i/b PCS Mr. Ashish Doshi is present for the Financial Creditor/petitioner. Advocate Mr. Shashvat Shukla is present for the Respondent

At the request of counsel for the petitioner, the matter is adjourned.

List the matter on 25.09.2018.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 14th day of August, 2018